

ITEM NO.301+302

COURT NO.1

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.Nos.349-351 & 352-354 In Civil Appeal No(s).12164-12166/2016

THE STATE OF TAMIL NADU REP. BY SEC.&ORS

Appellant(s)

VERSUS

K. BALU & ANR.

Respondent(s)

(For permission to implead the name of applicant and impleadment and permission and office report)

With

I.A.Nos.355-357 (Applns.for permission to file impleadment),
D.No.27604, 29772, 31151, 31154, 3395, 33382, 33379, 35309, 35301,
36424, 37825 & 38190 (Appln.for impleadment, clarification and
extension of time)

WITH

I.A.No.8 In C.A. No.12169/2016

(For permission and Office Report)

With

D.No.35665 & 35659 (Applns.for impleadment and clarification)

R.P.(C)No.D14126, D14124 & D14129

WP(C)D.No.14610/2017

Date : 09/05/2017 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE L. NAGESWARA RAO

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Upon hearing the counsel the Court made the following
O R D E R

Post for hearing in the second week of July, 2017.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RENUKA SADANA)
ASSISTANT REGISTRAR